

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:42  
ANSWERED ON:01.03.2005  
MAHAJAN COMMISSION  
Shivanna Shri M

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Mahajan Commission constituted to settle border dispute between Karnataka and Maharashtra States has submitted its report;
- (b) if so, will the Centre impress upon the Maharashtra to adhere to the recommendations of the Mahajan Commission's report;
- (c) whether the Karnataka Legislative Assembly has already taken a unanimous decision to adopt the report; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Yes, Sir.

(b): The approach of the Central Government in the matter has consistently been that this dispute can be resolved only with the willing cooperation of the State Governments concerned and that the Central Government works only as a facilitator for amicable settlement of the dispute in a spirit of mutual accommodation and understanding.

(c) & (d): Yes, Sir. The Legislative Assembly of Karnataka passed Resolutions on 20th December 1967, 28th February 1970, 26th December 1970 and 22nd March 1988 urging the Central Government to implement the Mahajan Commission's Report.